CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 •38.

Dated: 16 JAN 1995

APPLICATION NO: ___747 of 1994.

APPLICANTS:- Sri.Jatta Rao, Bangalore.

V./S.

RES PONDENTS: - Secretary, Ministry of Railways, N. Delhi and three others.,

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- 1. Sri.M.S. Ananda Ramu, Advocate, No. 27, Chandrashekar Complex, First Main, First Floor, Gandhinagar, Bangalore-560009.
- 2. Sri.A.N. Venugopala Gowda, Advocate, No.8/2, Upstaris, R.V. Road, Bangalore-4.

Subject:- Ferwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on <u>Fourth January, 1995</u>.

Issued on 16/01/95

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DEPUTY REGISTRAR
JUDICIAL BRANCHES

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

O.A. No.747/94

WEDNESDAY THIS THE FOURTH DAY OF JANUARY 1995.

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri T.V. Ramanan ... Member [A]

Jatta Rao, S/o late Subbarao, Aged about 53 years, Working as Assistant Cook, Rail Bhavan, Rail House, No.18, Millers Road, Railway Guest House, Bangalore.

.. Applicant

[By Advocate Shri M.S. Ananda Ramu]

v.

- The Union of India rep. by its Secretary, Ministry of Railways, Rail Bhavan, New Delhi.
- The General Manager, Southern Railway, Park Town, Madras.
- The Divisional Railway Manager, Southern Railway, Bangalore.
- The Divisional Personnel Officer, Southern Railway, Bangalore City, Bangalore.

· · · Respondents

[By Advocate Shri A.N. Venugopal ... Standing Counsel for Railways]

ORDER

Shri Justice P.K.Shyamsundar, Vice-Chairman:

1. Heard both sides in this case which is all about an Assistant Cook whose excellence in the culingry with is said to be not recognised by promoting him to the



post of a Cook commanding a higher pay. The Department says that there is no post available into which the applicant can be fitted. Under the circumstances nothing can be done and that being the situation we cannot give any direction to the department to create a post of Cook and give the applicant a slot in the Shri Ananda Ramu says that his client is although called Assistant Cook he is doing the work of a Cook and has secured any number of certificates by VIPs and VVIPs for his cuilinary excellence. If that is so the Department probably could take appropriate steps to give a higher post or pay scale to the applicant but then all that is a matter for the department and we cannot help the applicant in any Nothing can be done except dismissing manner at all. this application. We however, direct the department to see if anything can be done to ensue better recognition the talent of the applicant asculinimry expert.

Sd-

MEMBER [A]

Sd-

VICE-CHAIRMAN

vad



TRUE COPY

Section Officer

Central Administrative Tribunal

Bangalore Bench

Bangalore